

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**ORIGINAL APPLICATION NO.060/00272/2018 &
M.A. NO. 060/00375/2018**

Chandigarh, this the 10th day of July, 2018

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**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

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1. A.K. Malhotra aged 71 years s/o Sh. Ram Sarup Malhotra # 3183/1, Sector 47-D, Chandigarh.
2. Dev Raj Goyal aged 70 years s/o Late Sh. Mangat Ram, # 3310 Sector 15-D, Chandigarh.
3. Dr. Hari Om Rastogi aged 74 years S/o Lt Parmatma Sharan Rastogi, EC-60 Wing B, ¾ Mangal Vandan Evershine City Vasai (E) District Thane 401205.
4. Pratap Lata aged 72 years wd/o Ajat Shatru Sehgal S/o Lt. Vaidya Dharam Chand Sehgal, 3105 Sec 37-D, Chandigarh.
5. Sukhdarshan Kaur aged 69 years Wd/o Joginder Singh, 1219, Sec 60 Mohali.
6. Awtar Singh Uppal aged 85 years S/o Teja Singh, 121, Sec 56 Mohali.
7. Mohidner Kau aged 77 years wd/o Raghbir Singh s/o Sh. Isher Singh 320 Sec 12 Pachkula.
8. Vijay Kumar Aggarwal aged 70 years S/o Ram Sarup # 2327, Sec 44-C, Chandigarh.
9. Dr. H.S. Komal aged 75 years S/o Late Ganga Singh, 1923, Sec 64 Mohali.
10. A.P. Chauhan aged 72 years S/o Late Sh. Mange Ram, 584 Sec 25, Panchkula.
11. Inder Raj aged 72 years S/o Sh. Bansi Ram, 1469-B, Sec 61, Chandigarh.
12. Archana Bhatia aged 63 years wd/o Narinder Dev Bhatia, S/o J.R. Bhatia, 5665, Sec 38 (West) Chandigarh.
13. Amarjit Singh aged 75 years S/o sd. Karnail Singh 1608 Phase-7, Sec 61 Mohali.
14. Satish Kumar Gupta aged 65 years S/o Late Charan Das Gupta, 3326 Sec 49-D, Chandigarh.
15. Amar Singh Hooda aged 76 years S/o Late Dhani Ram, 53, Sec 12-A, Panchkula.
16. Narinder Sarup Bhatnagar aged 78 years S/o Jyoti Sarup Bhatnagar, 143, Sec 8, Panchkula.
17. Charanjit Kaur aged 70 years wd/o Karnail Singh S/o Sardar Khazan Singh, 3258 Sec 70 Mohali.
18. Kuldeep Singh Sandhu aged 80 years S/o Gurcharan Singh, 3391/2 Sec 40-D, Chandigarh.
19. Sunder Das aged 70 years S/o Chandu Ram, 5345/1, MHC Manimajra, Chandigarh.
20. Chander Kanta aged 67 years w/o Late Joginder Parkash s/o Mukand Lal 460 Sec 55 Mohali.
21. Mrs. Ajit Kaur aged 70 years W/o Gopal Krishan Mehta 347 Sec 65 Mohali.

22. Gopal Krishan Mehta aged 70 years s/o Shiv Dayal Mehta 347 Sec 65 Mohali.
23. Sharda Mago aged 72 years W/o Sh. S.K. Mago 543 Vigyan Vihar Sec 49-A, Chandigarh.
24. R.L. Samra aged 69 years S/o Late Neki Ram, R/o 1398 Sector 7, Karnal.
25. Anil Kumar Bhatnagar aged 66 years S/o S.L. Bhatnagar 3402/1 Sec 40-D, Chandigarh.
26. Gurdeep Singh Dhaliwal aged 75 years s/o C.S. Dhaliwal, R/o H. No. 3065-66, Housing Board Colony, Dhanas, UT Chandigarh.
27. Vidya Kashyap aged 65 years Wd/o Sh. Itwari Lal Kashiv, 1320 Shivalik City Kharar Mohali.
28. Madan Lal Gogna aged 78 years S/o Sh. Faquir Chand Gogna, 190 Milk colony Dhanas, UT Chandigarh.
29. Dyal Chand aged 63 years S/o Dhani Ram, Village & P.O. Jayanti Mazri, Near Shiv Mandir Tehsil Kharar Distt. Mohali.
30. Mohan Lal gulati aged 75 years S/o Sohan Lal, 4074, Mauli Complex UT, Chandigarh.
31. Harbhajan Singh Bains aged 76 years s/o Sh. Hansa singh, 344-A, Sec 11, Govind Colony, Kharar, District Mohali.
32. ChanderPrabha aged 62 years Wd/o Tarlochan Dutt S/o Bhimsen Shashtri 430 govinda Nagar Naya gaon District Mohali.
33. Jangir Singh Grewal aged 77 years s/o Puran Singh, 3086 Sec 37-D, Chandigarh.
34. Mohinder Singh aged 80 years s/o Bakhtawar singh, 1560 Sec 50-B, Chandigarh.
35. Ashok Kumar Kaul aged 69 years s/o Janki Nath Kaur, 402, Sec 8, Panchkula.
36. Bhupinder Singh Rathee aged 67 years S/o Ranjit Singh, B-61 GH-94 PGI Enclave, Sec 20 Panchkula.
37. Hari Darshan aged 72 years S/o Phagu Ram H-31, GH-94, Sec 20, Panchkula.
38. Raj Kumar Garg aged 66 years S/o Ram Lal, A-31, GH-94, Sec 20 Panchkula.
39. Haqiqat Singh aged 74 years S/o Hazara Singh, 8 Village Mohali Gali No. 1, District SAS Nagar.
40. Vinay Kumar Gupta aged 66 years S/o Mehanga Ram 35 Type IV Sec 12 PGI Chandigarh.
41. Jai Kishan Sharma aged 75 years S/o Chottu Ram, 1549 Sec 17-C, Gurgaon.
42. Rajpal Singh aged 73 years S/o Ramji Dass # 342 Sec 22-A, Chandigarh.
43. Ram Rattan Gill aged 74 years S/o Late Sh. Gurinder Singh, 574-A, Ranjit Enclave, Backside Ram Bagh Jalandhar Cantt.
44. Pradeep Kumar Sharda aged 68 years S/o Sh. D.C. Sharda, 3226 Sec 28-D, Chandigarh.
45. Jawahar Lal Arora aged 65 years S/o Ram Lal Arora, 593, Govind Nagar, Naya Gaon District Mohali.
46. Shiv Charan Singh aged 68 years S/o Sh. Kartar Singh 380 Adarsh Nagar, Choi Par, Gali 1, Sec 2, Mundi Kharar Mohali.
47. Surinder Kumar aged 66 years s/o Late Bhajan Ram 362 Gulmohar city, Badala Road Kharar District Mohali.
48. Rajendra Singh Tomar aged 69 years s/o Sh. Bansi Singh Tomar, 768 Sec 21, Panchkula.

49. Janak Raj aged 75 years S/o Mool Raj, 145 Sec 30-A, Chandigarh.

50. Virbhan Deswal aged 80 years S/o Sh. Sarup Singh, 623 Sec 7, Panchkula.

51. Roshan Lal aged 70 years S/o Surat Singh, 1041, HBC, Dhanas, Chandigarh.

52. K.L. Chopra aged 73 years S/o Sh. Bag Ram, G-34, GHS 94 PGI Enclave, Sec 20 Panchkula.

53. Bhazan Singh Dudhala aged 75 years S/o Late Sh. Sadhu Singh, 3096 Sec 37-D, Chandigarh.

54. Harchand Singh aged 76 years s/o Lachhman Singh, 413 Sec 41-A, Chandigarh.

55. Urmil Verma aged 72 years W/o Sh. Mohan Lal, 2141, Pepsu coop H/B 1st Society Ltd. Sec 50-C, Chandigarh.

56. Gopal Dass aged 73 years s/o Sh. Mohan Lal 2619 Sec 40-C Chandigarh.

57. Rajni Lohan aged 70 years Wd/o Ram Pal Lohan S/o Late Bhim Singh, 1509 Sec 22-B, Chandigarh.

58. Krishan Kumar Sharma aged 76 years S/o Sh. Hardwari LaL 2373 Sec 44-C, Chandigarh.

59. Dharam Vir Maini aged 74 years, s/o Sh. Ram Nath, 49-B Sky net Enclave, Lohgarh, Zirakpur, Punjab.

60. Watan Singh aged 71 years S/o Late Basant Singh 149, TDI Citi Sec 118, Mohali.

61. Sant Lal Sharma aged 71 years S/o Late P.S. Sharma, 556 Sec 12-A, Panchkula.

62. G.D. Mehmi aged 71 years s/o Sh. Ujagar Ram, R/o 2058, Victoria Enclave, Sector 50, Chandigarh.

63. Harnarinder Singh aged 69 years s/o Late Sh. Jarnail Singh, R/o H. No. 204, Sector 20-A, Chandigarh

All the applicants are Group B employees.

....Applicants

(Present: Mr. D.R. Bansal, Advocate)

Versus

1. Union of India, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi through its Secretary.
2. Post Graduate Institute of Medical Education and Research (PGIMER) Sector 12, Chandigarh through its Director.

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Respondents

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicants seeks permission to withdraw this O.A., enabling the applicants to firstly approach the respondents to get the relevant information as to when they have granted the pay scale, prayed for by the applicants, as it is

reflected in impugned order (Annexure A-1) that they have already been granted the revised pay scales on the pattern of Govt. of Punjab, removing the anomaly, with liberty to file it afresh, on the same cause of action, if need so arises.

2. Accordingly, the O.A. is disposed of as withdrawn, with the aforesaid liberty. If the applicants file such application seeking relevant information, the respondents are directed to provide the same, within a period of 15 days thereafter. M.A. NO. 060/00375/2018 also stands disposed of accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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Dated: 10.07.2018

